COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 15 OF 2016

Dated: 22nd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:				
Power Grid Corporation of India Ltd			••••	Appellant(s)
Vs.	-			
Central Electricity Regulatory Commission & Ors			Respondent(s)	
Counsel for the Appellant(s) :		Ms. Swapna Seshadri Ms. Rhea Luthra		
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for F	R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>11.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk